

**Information note to the Press (Press Release No. 6/2018)**

For Immediate release

**TELECOM REGULATORY AUTHORITY OF INDIA**

**Extension of time for receiving comments on the Consultation Paper on “Issues relating to Uplinking and Downlinking of Television Channels” in India.**

**New Delhi, the 16<sup>th</sup> January 2018** : The Telecom Regulatory Authority of India (TRAI) released a Consultation Paper on “Issues relating to “Uplinking and Downlinking of Television Channels” in India on 19<sup>th</sup> December 2017 inviting written comments from the stakeholders by 18<sup>th</sup> January 2018 and counter-comments, if any, from the stakeholders by 31<sup>st</sup> January 2018.

2. On request from the stakeholders, the last date for receipt of written comments and counter-comments, if any, from the stakeholders, has been extended up to **31.01.2018** & **10.02.2018** respectively. No requests for any further extension of time for submission of comments shall be entertained.

3. The comments and counter-comments may be sent, preferably in electronic form, to Mr. S. K. Singhal, Advisor (B&CS) on the e-mail address [sksinghal@traigov.in](mailto:sksinghal@traigov.in) or [vk.agarwal@traigov.in](mailto:vk.agarwal@traigov.in). For any clarification/ information, Mr. S. K. Singhal, Advisor (B&CS) may be contacted at Tel. No.: +91-11-23221509, Fax: +91-11-23220442. Comments and counter-comments will be posted on TRAI's website [www.traigov.in](http://www.traigov.in).

  
(Sunil Kumar Gupta)  
Secretary, TRAI